

Declaration of Assets and Liabilities

Year.....2021.....

I, MD RIJWAN, son/daughter/wife of MD HABIB,

aged 31 years, belonging to BIHAR LEGISLATIVE ASSEMBLY

service and presently working as SECURITY GUARD

give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	15,000/-	SHAHIN PARVEEN	SAMAYRA PARVEEN	NIL	NIL
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	S.B.I. 50,000/-	NIL	NIL	"	"
(iii)	Bonds, Debentures and Shares in companies	P.P.F.S.B.I ACCOUNT 12,000/- PER YEAR	"	"	"	"
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	NIL	"	"	"	"
(v)	Motor Vehicles (details of make, etc.)	"	"	"	"	"
(vi)	Jewellery (give details of weight and value)	NIL	GOLD 50 gm SILVER 25 gm	"	"	"
(vii)	Other assets, such as values of claims / interests	NIL	NIL	"	"	"

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	"	"	"	"	"
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	"	"	"	"	"
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	"	"	"	"	"
(v)	Others (such as interest in property)	"	"	"	"	"

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on 7.5.2021
(a)	(i) Loans from Banks	S.B.I. VIDHAN MANDAL PERSONNEL	
	(ii) Loans from financial institutions		
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIL	NIL
	(b) dues to departments dealing with supply of water	"	"
	(c) dues to departments dealing with supply of electricity	"	"

Md. Rajwan
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	(d) dues to departments dealing with telephones	NIL	NIL
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	"	"
	(f) Other dues, if any	"	"
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	AOMPR 4077A NIL	NIL
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	"	"
	(iii) Sales Tax [Only in case of proprietary business]	"	"
	(iv) Property Tax		

C. Personal Detail

GPF/CPF/PRAN No. :- 110094647933

Gender :- M (M/F)

Date of Birth :- 25/12/1989 (DD/MM/YYYY)

Class/Group :- C (A/B/C)

Cadre :- SECURITY GUARD, BIHAR LEGISLATIVE ASSEMBLY, PATNA
(Full Name e.g. B.A.S.-Bihar Administrative Service, B.S.S.- Bihar Secretariat Service etc.)

Home District :- MUZAFFAR PUR

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature Md. Rijwan

Name of Employee: MD RIJWAN

Designation: SECURITY GUARD

Department: BIHAR LEGISLATIVE ASSEMBLY

Place: B. L. A. PATNA

Date: 15-02-2021

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

Md. Rijwan
15-02-2021